

Daily Board Criminal CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE 02.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Cri. Appeal 759/18	Reply/Say	Yoginder Chawla S/o. Krishanlal Chawla @ MA 2356-18 @ BA 2350-18 - Appellant (ORg. Accused) Vs M/s. Beauty XL India Pvt. Ltd. and State of Maharashtra – Respondent	H. M. Savlani Santosh H. Chari
2	Cri. Revn 1153/18	Hearing	Union of India - Applicant (Org. Compl.) Vs Rasilaben Mehata - Respondent/ Accused	R. K. Pathak Mirajkar and Associates
3	Cri. Revn 1154/18	Hearing	Union of India - Applicant (Org. Compl.) Vs Sh. Hitesh Mehta - Respondent/ Accused	R. K. Pathak Mirajkar and Associates
4	Cri. MA 2379/18	Reply/Say	Union of India, Through - Anjan Chanda @ Rev. ---18 - Applicant (org. Compl.) Vs M/s. Watumal Bhoolchand - Respondent, Accused	P. K. Pathak Adv. Nikhil Ghate
5	Cri. MA 2359/18, 2361/18, 2378/18, 2381/18, 2382/18, 2386/18, 2383/18	Appearance	Union of India@Revn.----18- Aplcnt. Vs M/s. Literate Wear-Respdt.	R. K. Pathak

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6	Cri. Revn. 1155/18 to 1161/18	Appearance	Union of India - Applicant (Org. Compl.) Vs A. P. Parekh - Respondent/ Accused	R. K. Pathak
7	Cri. MA 2516/18	Appearance	Union of India @ Rev. ----18 - Applicant (Org. Compl.) Vs Sh. R. Sitharaman - Respondent/ Accused	R. K. Pathak
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 03.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Cri. Appeal 824/18 @ MA 2597/18	Hearing	Govinda Pyarelal Sharma@MA-2597-18-Aplnt. Vs Sangeeta Govinda Sharma- Respdt.	Yesh Kiran Bhandari Adv. Y. K. Bhandari
2	Cri. Appeal 808/18	Hearing	Shekhar Govind Karbhari@MA-2531-18,BA- 2501-18-Aplnt. Vs State of Maharashtra-Respdt.	M. R. Raut and T. V. Dube Public Prosecutor
3	Cri. Appeal 830/18 @ MA 750/19	Hearing	Meena Sanjay Nagpure @ MA 2615-18 @ BA 2597-18 - Appellant (Org. Accused No. 2) Vs State of Maharashtra - PSO., Navgar Police Station - Respondent (ORG. Complainant	R. B. Mokashi and Associates Public Prosecutor
4	Cri. Appeal 809/18 @ MA 2533/18	Hearing	Zaidabi Mohd. Zaid D/o. Shabbir Khan @ MA 2533-18 - Appellant, ORG. Respdt. No. 3 and 11 Vs Nazma Mohd Amir Khan and Stat of Maharashtra - Org. Applicant, Respdt.	S. M. Shoaib

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<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 04.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 437/15	Report	The State of Maharashtra (DCB, CID, Unit-VI) Vs Sameer Vasant Rohikar And 2 Ors	Public Prosecutor Amin Solkar for 1, V. K. Singh for 2, Amrish Salunkhe for 3
2	SC 436/13	Arguments	The State L. T. Marg P Stn Vs Pramod Pratap Raut and 5 ors	Public Prosecutor Adv Mandavkar
3	Cri. Appeal 208/20 @ Cri. BA 2363/18 @ Cri. MA 2373/18	Hearing	Unity Construction Co. @ MA 2372/18 @ MA 2373/18 @ BA 2363/18 Aplnt. Vs M/s. Mundra Enterprises P. Ltd. and The State of Maharashtra-Respds.	Vaishali D Kamthe
4	Cri. Revn 1250/18	Hearing	M/s .Mundra Enterprises P. Ltd. -Aplnt. Vs Unity Construction Co. -Respdt.	Maruti S .Dhavale Adv. Vaishali Kamthe
5	Cri. Revn. 17/20 @ Cri. MA 140/20	Hearing	Vinay Deviprasad Dubey --- Applicant Vs The State of Maharashtra - Through Inspector - Wadala T.T. Police Station --- Respondent	Vinay Deviprasad Dubey Public Prosecutor
6	Cri. Revn 207/20	Hearing	Manoj Kumar Poddar @ MA 38/20 --- Applicant Vs Reliance Securities Ltd and State --- Respondent	LEX JURIS Res Juris Advocates and Legal Consultants
7	Cri. MA 84/20	Hearing	Dhuri Hemal Vora in Appeal 55/19 --- Applicant Vs Miraaj Oberoi @ Hemal Vora --- Respondent	Aarif Ali M Ali and Hemant Sharma
8	Cri. MA 1215/20	Reply/Say	Rajeev Bharat Jha --- Applicant Vs State and Bhavesh Seth --- Respondent	Agastya A Desai
9	Cri. Revn. 356/16, 441/16, 105/16 to 1055/16, 1072/16, 1073/16, 928/17, 1151/17, 1152/17	Hearing	M/s. Brinda Commodity Private Limited Vs National Spot Exchange Ltd. and state	Vinay J.Bhanushali MZM Legal

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CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 05.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 583/18	Reply/Say	The State of Nagpada Police Station Vs Fajil Ahmed Abdul Qyyum Ansari and other 01	Public Prosecutor Archit Sakhalkar 1 and Rohan Sonawane 2
2	Cri. Appeal 789/18 to 791/18	Hearing	Abdul Qayyum A. H. Khan @ MA 2484-18 @ BA 2451-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Akram Kapoor, Jamal Khan and Momin Shabbit Ahmed Adv. Jamal Khan
3	Cri. Appeal 463/19	Arguments	Prashant Nanji Rajpur - - Appellants Vs State of Maharashtra and Inspector of Police - Trombay Police Station - Respondent	Ganesh B. Shinde Public Prosecutor
4	Cri. Appeal 27/19 @ MA 80/19 @ BA 119/19	Hearing	Surveer Singh Bhullar @ MA 80-19 @ BA 119-19 - Appellant (Org. Accused) Vs Farnaz Advertising Associates (Prop. Homi Talathi) - Respondent (Org. Complaint)	M/s. Kartikeya and Associates Adv. Mangesh Bhole
5	Cri. MA 731/20 to 736/20	Appearance	Dilipkumar Atmaram Nagpal in Revision----/20 -- Applicant Vs Trupti K. Shah and State --- Respondents	Maitreya Shukla
CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 06.11.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 947/89	Compliance	DCB CID Unit-IX Vs John William D'Souza	Public Prosecutor
2	Cri. Appeal 26/19	Hearing	Mohd. Ismail Gulam Mohd. Shaikh@MA-68-19,BA-110-19 - Applicant, Org. Accused Vs Laxmi Krishna Kamble - Respondent , Org. Complainant	K. R. Chaubey Adv. S. P. Gupta

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3	Cri. Appeal 178/19	Hearing	Raj Babu Sahani - Appellant Vs Sunita Raj Sahani – Respondent	Sukhsagar Singh and Vijay S. Singh Adv. Nikita K. Dharamshi
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 07.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
1	Cri. MA 3406/19	Reply	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Public Prosecutor R/1
2	Cri. MA 471/20	Reply	Shankar Ramaswamy - Applicant Vs The State of Maharashtra - EOW, Mumbai – Respondent	K M Singh Public Prosecutor
3	MA 138/20 in SC	Reply	Subhash Valmiki Vs State Wadala Police Station	K T Thomas Public Prosecutor
4	MA 52/20 in SC	Appearance	Kaushik Sharad Shah in Appeal 171/18, 172/18, 173/18 --- Applicant Vs State and Shiddharth Bhargav Bhatt and 1 other --- Respondents	Kaushik M. Mhatre
5	Cri. MA 397/20	Appearance	Kaushik Sharad Shah in Appeal 171/18, 172/18, 173/18 --- Applicant Vs State and Shiddharth Bhargav Bhatt and 1 other --- Respondents	Kaushik M. Mhatre
6	Cri. MA 537/20	Appearance	Adil Abbas Lageli- Applicant Vs State- Dongri Police Station and Gaurabh Sujay Poyrekar- Respondents	Mr. Ashok A. Rao
7	Cri. MA 760/20	Appearance	Prof. Shraddha Kunal Birwadkar - Applicant. Vs Mayuresh Pradip Devarukhkar and State -Worli Police Station – Respondents.	Shraddha Kunal Birwadkar.

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8	SC 701/11	Discharge Application	The State of Maharashtra (Tilak Nagar Police Station) Vs Sandip Gauraji Mali and 4 Ors.	Public Prosecutor Adv. Amit Nalawade - A/1, 3, 5
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